

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-23-2020**

Habib Bellary

... Petitioner

Versus

Shri Lawrence Miranda alias Lourenco
Rosario Miranda & Ors.

... Respondents

Ms. Suzette Pereira, Advocate for the petitioner.

Shri Vivek Rodrigues, Advocate for the respondent no.1.

Shri T. Patel, Advocate for the respondent no.2.

Shri Manish Salkar, Government Advocate for the State.

Coram:- DAMA SESHADRI NAIDU, J.**Date :- 28th August, 2020****P.C.:**

The learned Counsel for the first respondent seeks time.

2. Post the matter on 11th September,2020.**DAMA SESHADRI NAIDU, J.**